

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/67/2016

NAME OF THE PETITIONER(S) : P.M. Johny & another

NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① TK Bhaskar
Priya .N
Shwetha .V
Keerthi .K

counsel for
Respondents

1-4

② Chandramouli Prabhakar
(f) R. Venkatavaradan

Counsel for
Petitioners

ORDER

Shri R Venkatavaradan, representing counsel for petitioners present. Shri T K Bhaskar, counsel for R1 to R4 present. Counsel for respondents submitted his arguments in part. Time extended for continuation of his arguments. Put up on 22.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)